

**Increase in the Rates of Air Fare by Indian Airlines**

798. SHRI GANGA REDDY : Will the Minister of TOURISM AND CIVIL AVIATION (PARYATAN AUR NAGAR VIMANAN MANTRI) be pleased to state -

(a) whether it is a fact that the Indian Airlines is expecting a loss of about rupees five crores for 1970-71 instead of about rupees three crores profit as estimated earlier, even though passenger traffic has increased by five lakhs as compared to the previous year ;

(b) if so, the reasons thereof ; and

(c) whether it is also a fact that Indian Airlines wants to increase the rates of air fare if so, by what percentage and from which date ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (PARYATAN AUR NAGAR VIMANAN MANTRI) (DR. KARAN SINGH) : (a) As against a budgeted profit of Rs 3.42 crores, Indian Airlines are anticipating a loss of Rs. 4.65 crores, according to the Revised Estimates for 1970-71. The carriage of passenger traffic during 1970-71 is expected to be less than that during 1969-70

(b) The main reasons for the loss are -

1. Labour unrest causing frequent disruption of services ;
2. Increase in wages.
3. Increase in excise duty on aviation fuel ;
4. Loss of three F-27 aircraft ;
5. Rerouting of certain services to avoid overflying Pakistan ;

6. Suspension of some service due to 5 above, and

7. Increase in insurance for hijacking risks.

(c) Indian Airlines have submitted certain proposals in this regard which are under consideration.

**Arrest of Income Tax Officer of Agra**

799. SHRI V. N. P. SINGH : Will the Minister of FINANCE (VITTA MANTRI) be pleased to state ;

(a) whether the Central Bureau of Investigation recently arrested an Income Tax Officer from Agra, in New Delhi on the 11th May, 1971 ; and

(b) if so, the details of the same ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (VITTA MANTRALAYA MEN RAJYA MANTRI) (SHRI K. R. GANESH) : (a) Yes, Sir.

(b) The Income-Tax Officer, Shri B. R. Sant, was caught in the act of accepting a sum of Rs 2 lakhs as illegal gratification from the Manager of a foreign Bank in consideration of the release of some property belonging to an engineering firm of agra which had been hypothecated to the Bank but was later attached by the said Income Tax Officer.

Three other persons were also arrested and taken in to police custody in connection with the same matter.

Further investigation is in progress.

**Service conditions of instructors of National Fitness Corps**

800 SHRI ATAL BIHARI VAJ. PAYET Will the Minister of EDUCA-